

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 105 of 2011

Dated : 2nd September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

JSW Energy Limited ... Appellant(s)

Versus

Maharashtra State Electricity Distribution Co. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): Ms. Sneha Venkataramani

ORDER

It is represented that all the Respondents have been served and affidavit of service has also been filed. Nobody has entered appearance on behalf of the Respondents.

We have heard the learned counsel for the Appellant for some time. Post the matter for further hearing on **11.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS